

**GOVERNMENT OF INDIA  
HOUSING AND URBAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:516  
ANSWERED ON:19.07.2017  
Supplementary Guidelines to PMAY  
Sawaikar Shri Advocate Narendra Keshav

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is considering to issue supplementary guidelines to give a boost to Pradhan Mantri Aawas Yojana-Urban and if so, the details thereof;
- (b) whether the proposal would involve private builders in the programme and if so, the details thereof; and
- (c) whether the private builders have expressed their interest in the matter and if so, the extent to which the Yojana will get the required thrust?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c): Government has launched Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} mission on 25.06.2015 to provide central assistance to the implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries. The Mission comprises four components viz In-Situ Slum Redevelopment (ISSR); Affordable Housing through Credit-Linked Subsidy; Affordable Housing in Partnership (AHP); and subsidy for Beneficiary-Led individual house construction (BLC).

PMAY (Urban) mission envisages private sector participation under the Affordable Housing in Partnership and Slum Redevelopment components of the mission. A central grant of Rs 1 lakh per house on average under the slum redevelopment programme and @ 1.5 lakh per EWS house under the AHP component is admissible under the mission.

PMAY(U) mission scheme guidelines provide flexibility to States/UTs to appraise and approve projects based on the demand assessed by it. States/UTs are thus required to approach the Central Government only for release of Central assistance.

To facilitate the participation of private sector in the affordable housing sector in the country to fulfill the growing demand for affordable housing in India, a draft Model Public Private Partnership Policy has been prepared and uploaded on the Ministry's website inviting comments from the General Public and all Stakeholders.

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